

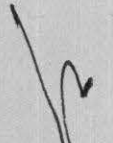
OA 1505/04

21.26.02.07

Hon. Mr. Justice Khem Karan, VC,
Hon. Mr. K. S. Menon, AM

Int revised. None appears
for the applicant. Sri S. Singh for
the respondents. OA is dismissed
in default for non-prosecution.


AM.


VC

